

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4147
ANSWERED ON:19.12.2012
RESERVATION FOR MUSLIMS IN EDUCATION
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is likely to consider reservation for muslims in education;
- (b) if so, the details thereof;
- (c) whether the Government is inclined to follow the State of Andhra Pradesh model for the affirmative action, wherein it has provided 4.5 per cent reservation for socially and economically backward muslims in education; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d) The Government has filed a SLP (Civil) No. 18739 of 2012 in the Hon'ble Supreme Court on behalf of the Union of India against the Judgment dated 28.5.2012 passed by the Hon'ble Andhra Pradesh High Court in PIL No. 1 of 2012 (R. Krishnaih Vs. Union of India & Ors.) setting aside the Resolution & OM of the Ministry of Human Resource Development dated 22.12.2011 through which a sub-quota of 4.5% in favour of the OBC (Minorities) from out of the 27% quota for the OBCs was carved out. On 13.6.2012, the Hon'ble Supreme Court has refused to grant a stay against the aforesaid Judgment dated 28.5.2012 of the Hon'ble Andhra Pradesh High Court. The aforesaid Judgment dated 28.5.2012 of the Hon'ble Andhra Pradesh High Court continues to be in operation till further orders of the Hon'ble Supreme Court.